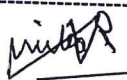


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 28/ BB/ 2017	-	For hearing	Rule 6 of I&B 1.A 178/17	Sunrise Enterprises Vs Karuturi Foods Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
<u>1.</u>	VINUTA (9738353390)	Committee of Creditors	

ORDER

IA 178/17 is taken up today. Heard the Counsel for Committee of Creditors. The application is filed for appointing new RP by replacing the previous IRP. For consideration. Post it for 22.12.2017.


Member (T)


Member (J)